

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1143  
ANSWERED ON:28.07.2003  
DEVELOPMENT OF THIRUVANANTHAPURAM AIRPORT  
V.S. SIVAKUMAR

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the amount sanctioned for the development of the existing Runway and Construction of compound wall for Thiruvananthapuram Airport;
- (b) by when the work is likely to start;
- (c) whether any proposal is being considered by the Government to provide aero-bridges at Thiruvananthapuram Airport;
- (d) whether any action has been taken to replace the outdated vehicles used for transportation of passengers at the airport; and
- (e) if so, the current status thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

- (a):- An amount of Rs.18.37 crores has been sanctioned for strengthening of main runway and other operational pavements including construction of drains and Rs.5.00 Crores for standardisation of compound wall and fencing of operational area.
- (b):- The work relating to strengthening of main runway and allied works is likely to start in November 2003 and the work of construction of compound wall has already started.
- (c):- No, Sir.
- (d)and (e):- Replacement of vehicles used for transportation of passengers from aircraft to the building is a continuous process. At present, Indian Airlines is in the process of procuring three vehicles which are to be operationalised in three to four months time and Air India is in the process of procuring new vehicles which is expected to be in place in the next six to seven months.